

**NATIONAL COMPANY LAW TRIBUNAL,  
CHANDIGARH BENCH, CHANDIGARH.**

**CP No.56/ND/2010  
RT CP No.209/Chd/Hry/2017**

In the matter of:

APV Shares and Securities (P) Ltd.

....Petitioner.

Versus.

M/s Nuchem Ltd. & Ors.

....Respondents.

Present: None.

This matter has been received by transfer from NCLT,  
New Delhi. It be listed on 12.09.2017. Notice to the counsel for both  
the parties be issued for hearing of the case by speed post.

*Sd/-*

(Justice R.P.Nagrath)  
Member (Judicial)

July 25, 2017  
Ashwani